timings of Goa-Bombay flights so as to have one flight in the morning and the other in the evening for convenience of the business community;

- (b) if so, what are the details in this regard; and
- (c) what steps Government have taken to fulfil this demand and when it is likely to be implemented?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) No. Sir.

(b) and (c) Due to shortage of aircraft capacity, it has not been found possible to increase the frequency.

Closing of IA office in Srinagar

1606. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of CIVIL AVI-ATION be pleased to state:

- (a) whether the Indian Airlines have closed their regular office in Srinagar;
- (b) if so, what are the reasons therefor; and
- (c) what steps have been taken to avoid inconvenience to passengers wanting to make bookings for travel from the city?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI MOHD. KHAN): (a) t_0 (c) The City Office of Indian Airlines at Srinagar has been functioning partially on account of law and order situation. Whenever there is normalcy and the local stiff report for duties, passengers are attended to through a window and teleanswered. phonic enquiries are also However, when curfew is imposed, the City Booking Office cannot function. To avoid inconvenience to the passengers, enquiries ticketing counters have been provided at Srinagar airport.

Proposaj to name Delhi Airport after Sri Kamraj

1607. SHRI T. R. BALU: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there had been any proposal to name the International Airport at Delhi (Terminal-II) after Sri Kamraj; and
- (b) if so, what are the reasons for not accepting the proposals?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) The International Airport at Delhi has already been re-named as Indira Gandhi International Airport with effect from 19-11-85.

(b) Does not arise in view of (a) above.

Plant load factors of Power Stations

1608. SHRI KAPIL VERMA:

KUMARI ALIA:

SHRIMATI VEENA VERMA:

Will the Minister of ENERGY be pleased to state:

- (a) what is the Plant load factor of power stations in various States and those managed by the Central Electricity Authority for this month as compared to the position six months ago; and
- (b) whether there is any improvement or deterioration?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOED, KHAN): (a) and (b) The Central Electricity Authority does not operate any Power Station. A statement indicating State-wise plant load factor of thermal stations under various State Electricity Boards during August, 1989 & February, 1990 is enclosed.

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Statement

State-wise Plant Load Factor of Thermal Power Stations in various State Electricity Boards during August, 1989 and February, 1990

Sl.No.	State Electricity Board						Plant Load Factor (%)	
							=	February, 1990
	Haryana .							49.7
2	Rajasthan						51.9	40.2
3	Punjab						68.6	56.2
4	Uttar Pradesh	٠					42.5	61.6
5	Gujarat .						44.9	68.0
6	Maharashtra						49.2	65.8
7	Mahdya Pradesh			•			45.2	59.6
8	Andhra Pradesh		•				43.4	76.8
9	Tamil Nadu .						49.6	69.7
10	Karnataka .						48.6	98.9
11	Bihar · ·						29.5	34.8
12	Orissa						21.2	49.8
13	West Bengal			•			36.6	23.7
14	Assam .						27.4	32.6

1609. [Withdrawn]

राजस्थान े लिए बिजली का कोटा

1610 डा. <mark>प्रबरार प्रश्नद खानः</mark> क्या**ऊर्जा** नेही यह बताने की ृपा करेंगे कि

(क) वालुक राधी तथा त्यास नियमें वर स्थित विद्या परियोजनाओं से किनकिन राज्यों के लिए किन - किन्नमा विद्यान का हिस्सा निर्धारित किया क्या हैं तथा वास्तव में एन राज्यों को कितनी-कितनी विद्यान सिल रहें हैं; योन बांध परियाजना सानन्त्रम्य साहिए जल निद्यान परियोजना सानन्त्रम्य साहिए जल निद्यान परियोजना प्राचीवन विद्यान कि विद्यान कि

(ख) त्या यह सच हैं कि उपयुक्त परियोजना से प्रप्त होने बाली विजली के दितरण से संबंधित मामला 10 मई, 1984 को उच्चतम न्यायालय हो भेजा गया था; यि हो, ते इस संबंध में उच्चतम न्यायालय द्वारा दो गई सलाह का रिया क्या है और त्या उस सलाह के अतुन्त राज्यों को जिल्ली द्वा विनरण निया का रहा है; ग्रीत यनि नहीं, तो इपके क्या कारण हैं; ग्रीर

(ग) 26 जुलाई, 1988 को हुई यो हना प्रायोग की बैठक से इस संतंत्र में क्या निर्णय लिया गया है ! स्रीतः

ऊर्ज संती, क्षःश्य में बांार िसामन मंताला का श्रतिरिधन प्रभार (श्री श्रारिक सोहम्मद खान): (क) सूचना एकन की बा रही है श्रीर मधा पटल पर रख दी बायेगी।

(ख) जी, नहीं ।